NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates and the Parties appearing in-person at **AURANGABD BENCH** that on **20th January 2022 and 21st January 2022** :

The urgent mentioning and placing of the matters pertaining to the Court presided over by the **Hon'ble Shri Justice Shrikant D. Kulkarni** is allowed before the Court presided over by the **Hon'ble Shri Justice Vinay Joshi.**

By Order,

Date : 18th January 2022
High Court, Appellate Side,]
]
Bombay.]

Sd/-
(V. R. Kachare)
Registrar (Judl-I)